

GOVERNMENT OF INDIA
MINISTRY OF POWER
RAJYA SABHA
UNSTARRED QUESTION NO.289
ANSWERED ON 19.07.2022

GREEN ENERGY OPEN ACCESS RULE

289 # SHRI BRIJLAL:

Will the Minister of **POWER**
be pleased to state:

- (a) whether Government has notified a new rule called 'Green Energy Open Access' and if so, the salient features thereof;
- (b) the manner in which common consumers are likely to be benefited from this scheme;
- (c) whether Government has fixed the rate of electricity under the said scheme and if so, the details thereof; and
- (d) the city-wise or region-wise details of this facility launched across the country so far and the number of consumers who have applied for the same till date?

A N S W E R

THE MINISTER OF POWER AND NEW & RENEWABLE ENERGY

(SHRI R.K. SINGH)

(a) & (b) : Yes, Sir. Ministry of Power has notified Electricity (Promoting Renewable Energy Through Green Energy Open Access) Rules, 2022 on 06.06.2022 in order to further accelerate our ambitious renewable energy programmes, with the objective of ensuring access to affordable, reliable, sustainable and green energy for all. The reduction of Open Access Transaction limit from 1 MW to 100 kW and appropriate provisions for cross-subsidy surcharge, additional surcharge, standby charge, will incentivise the common consumers to get Green Power at reasonable rates. Further, since the Rules also address other issues that have hindered the growth of open access, the common consumers can now get access to Renewable Energy power easily. The salient features and benefits to common consumers from this are given at **Annexure.**

(c) & (d): As per the Electricity Act 2003, the tariff is determined by the Appropriate Commission. Accordingly, the tariff for the green energy shall be determined by Appropriate Commission and shall comprise of the average pooled power purchase cost of the renewable energy, cross-subsidy charges, if any, and service charges covering the prudent cost of the distribution licensee for providing green energy to the consumers. Ministry of Power vide notification dated 08th July, 2022 notified Power System Operation Corporation (POSOCO) as Central Nodal Agency to set up and operate a single window green energy open access system for renewable energy under these Rules. National Portal will serve the consumers from all over the country.

ANNEXURE

ANNEXURE REFERRED TO IN REPLY TO PARTS (a) & (b) OF UNSTARRED QUESTION NO. 289 ANSWERED IN THE RAJYA SABHA ON 19.07.2022

- a. These rules are notified for promoting generation, purchase and consumption of green energy including the energy from Waste-to-Energy plants.
- b. The Green Open Access is allowed to any consumer and the limit of Open Access Transaction has been reduced from 1 MW to 100 kW for green energy, to enable small consumers also to purchase renewable power through open access.
- c. Consumers are entitled to demand supply of Green Power from Discoms. Discoms would be obligated to procure and supply green power to eligible consumers.
- d. These Rules will also streamline the overall approval process for granting open access. Time bound processing by bringing uniformity and transparency in the application as well as approval of open access through a national portal has been mandated. Approval for Green Open Access is to be granted in 15 days or else it will be deemed to have been granted.
- e. Commercial and Industrial consumers are allowed to purchase green power on voluntarily basis.
- f. Provide certainty on open access charges to be levied on Green Energy Open Access Consumers which includes transmission charges, wheeling charges, cross-subsidy surcharge and standby charges. Cap on increasing of cross-subsidy surcharge as well as the removal of additional surcharge, incentivise the consumers to go green.
- g. There shall be a uniform Renewable Purchase Obligation (RPO), on all obligated entities in area of a distribution licensees. Green Hydrogen/Green Ammonia has also been included for fulfilment of its RPO.
- h. Consumers will be given Green Certificates if they consume green power.
